



Bid Number: GEM/2022/B/2928877

Dated: 30-12-2022

**Bid Document**

<b>Bid Details</b>	
<b>Bid End Date/Time</b>	11-01-2023 15:00:00
<b>Bid Opening Date/Time</b>	11-01-2023 15:30:00
<b>Bid Offer Validity (From End Date)</b>	80 (Days)
<b>Ministry/State Name</b>	Ministry Of Finance
<b>Department Name</b>	Department Of Financial Services
<b>Organisation Name</b>	Pension Fund Regulatory And Development Authority
<b>Office Name</b>	Pfrda-hq-new Delhi
<b>Total Quantity</b>	30
<b>Item Category</b>	OEM / Compatible Cartridge / Consumable (Q2) ( <b>PAC Only</b> )
<b>MSE Exemption for Years Of Experience and Turnover</b>	Yes
<b>Startup Exemption for Years Of Experience and Turnover</b>	Yes
<b>Document required from seller</b>	OEM Authorization Certificate *In case any bidder is seeking exemption from Experience / Turnover Criteria, the supporting documents to prove his eligibility for exemption must be uploaded for evaluation by the buyer
<b>Bid to RA enabled</b>	No
<b>ITC available to buyer</b>	Yes
<b>Type of Bid</b>	Two Packet Bid
<b>Primary product category</b>	OEM / Compatible Cartridge / Consumable
<b>Time allowed for Technical Clarifications during technical evaluation</b>	3 Days
<b>Evaluation Method</b>	Total value wise evaluation

**EMD Detail**

Required	No
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**ePBG Detail**

Required	No
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**Splitting**

Bid splitting not applied.

**MII Purchase Preference**

MII Purchase Preference	No
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**MSE Purchase Preference**

MSE Purchase Preference	Yes
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**Details of the Competent Authority approval for PAC**

Competent Authority Approval document for PAC : [View Document](#)

Name of Competent Authority	Venkateswarlu Peri
Designation of Competent Authority	Executive Director
Office / Department / Division of Competent Authority	
CA Approval Number	
Competent Authority Approval Date	2022-12-29 00:00:00
Brief Description of the Approval Granted by Competent Authority	Approved the procurement of 045 Toners through bidding in GeM portal

1. If the bidder is a Micro or Small Enterprise as per latest definitions under MSME rules, the bidder shall be exempted from the requirement of "Bidder Turnover" criteria and "Experience Criteria" subject to meeting of quality and technical specifications. If the bidder is OEM of the offered products, it would be exempted from the "OEM Average Turnover" criteria also subject to meeting of quality and technical specifications. In case any bidder is seeking exemption from Turnover / Experience Criteria, the supporting documents to prove his eligibility for exemption must be uploaded for evaluation by the buyer.
2. If the bidder is a Startup, the bidder shall be exempted from the requirement of "Bidder Turnover" criteria and "Experience Criteria" subject to their meeting of quality and technical specifications. If the bidder is OEM of the offered products, it would be exempted from the "OEM Average Turnover" criteria also subject to meeting of quality and technical specifications. In case any bidder is seeking exemption from Turnover / Experience Criteria, the supporting documents to prove his eligibility for exemption must be uploaded for evaluation by the buyer.
3. Purchase preference to Micro and Small Enterprises (MSEs): Purchase preference will be given to MSEs as defined in Public Procurement Policy for Micro and Small Enterprises (MSEs) Order, 2012 dated 23.03.2012 issued by Ministry of Micro, Small and Medium Enterprises and its subsequent Orders/Notifications issued by concerned Ministry. If the bidder wants to avail the Purchase preference, the bidder must be the manufacturer of the offered product in case of bid for supply of goods. Traders are excluded from the purview of Public Procurement Policy for Micro and Small Enterprises. In respect of bid for Services, the bidder must be the Service provider of the offered Service. Relevant documentary evidence in this regard shall be uploaded along with the bid in respect of the offered product or service. If L-1 is not an MSE and MSE Seller (s) has/have quoted price within L-1+ 15% (Selected by Buyer) of margin of purchase preference /price band defined in relevant policy, such Seller shall be given opportunity to match L-1 price and contract will be awarded for 25%(selected by Buyer) percentage of total QUANTITY.

**OEM / Compatible Cartridge / Consumable ( 12 pieces ) ( Under PAC )**

Make	canon
Model	canonlasertoner cartridge045-blackhighcapacity

Brand Type	Registered Brand
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### Technical Specifications

\* [As per GeM Category Specification](#)

Specification	Specification Name	Bid Requirement (Allowed Values)
Specification	<b>Product Class of Replacement Cartridge/Consumable</b>	OEM
	<b>Type of Replacement Cartridge/Consumable</b>	Toner
	<b>Print Color of Replacement Cartridge/Consumable</b>	Black
	<b>Brand of OEM Cartridge/Consumable for which Replacement Cartridge/Consumable is suitable</b>	Canon
	<b>Brand of OEM Printer / MFP etc for which Replacement Cartridge/Consumable is suitable</b>	Canon
	<b>Model Number/Numbers of OEM Printer /MFP etc for which Replacement Cartridge/Consumable is suitable</b>	LBP611cn, MF631cn, MF633cdw, MF635cx
	Model Number of Replacement Cartridge/Consumable offered	045 H K

### Input Tax Credit(ITC) and Reverse Charge(RCM) Details

ITC on GST	ITC on GST Cess
100%	100%

### Consignees/Reporting Officer and Quantity

S.No.	Consignee/Reporting Officer	Address	Quantity	Delivery Days
1	Vignesh C	110016,B-14/A,CHATRAPATI SHIVAJI BHAWAN, QUTUB INSTITUTIONAL AREA, KATWARIA SARAI, NEW DELHI	12	15

**OEM / Compatible Cartridge / Consumable ( 6 pieces ) ( Under PAC )**

Make	canon
Model	canonlasertonecartridge045-cyanhighcapacity

Brand Type	Registered Brand
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**Technical Specifications**

[\\* As per GeM Category Specification](#)

Specification	Specification Name	Bid Requirement (Allowed Values)
Specification	<b>Product Class of Replacement Cartridge/Consumable</b>	OEM
	<b>Type of Replacement Cartridge/Consumable</b>	Toner
	<b>Print Color of Replacement Cartridge/Consumable</b>	Cyan
	<b>Brand of OEM Cartridge/Consumable for which Replacement Cartridge/Consumable is suitable</b>	Canon
	<b>Brand of OEM Printer / MFP etc for which Replacement Cartridge/Consumable is suitable</b>	Canon
	<b>Model Number/Numbers of OEM Printer /MFP etc for which Replacement Cartridge/Consumable is suitable</b>	LBP611cn, MF631cn, MF633cdw, MF635cx
	Model Number of Replacement Cartridge/Consumable offered	045 H C

**Input Tax Credit(ITC) and Reverse Charge(RCM) Details**

ITC on GST	ITC on GST Cess
100%	100%

**Consignees/Reporting Officer and Quantity**

S.No.	Consignee/Reporting Officer	Address	Quantity	Delivery Days
1	Vignesh C	110016,B-14/A,CHATRAPATI SHIVAJI BHAWAN, QUTUB INSTITUTIONAL AREA, KATWARIA SARAI, NEW DELHI	6	15

**OEM / Compatible Cartridge / Consumable ( 6 pieces ) ( Under PAC )**

Make	canon
Model	canonlasertonecartridge045-yellowhighcapacity

Brand Type	Registered Brand
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**Technical Specifications**

[\\* As per GeM Category Specification](#)

Specification	Specification Name	Bid Requirement (Allowed Values)
Specification	<b>Product Class of Replacement Cartridge/Consumable</b>	OEM
	<b>Type of Replacement Cartridge/Consumable</b>	Toner
	<b>Print Color of Replacement Cartridge/Consumable</b>	Yellow
	<b>Brand of OEM Cartridge/Consumable for which Replacement Cartridge/Consumable is suitable</b>	Canon
	<b>Brand of OEM Printer / MFP etc for which Replacement Cartridge/Consumable is suitable</b>	Canon
	<b>Model Number/Numbers of OEM Printer /MFP etc for which Replacement Cartridge/Consumable is suitable</b>	LBP611cn, MF631cn, MF633cdw, MF635cx
	Model Number of Replacement Cartridge/Consumable offered	045 H Y

**Input Tax Credit(ITC) and Reverse Charge(RCM) Details**

<b>ITC on GST</b>	<b>ITC on GST Cess</b>
100%	100%

**Consignees/Reporting Officer and Quantity**

S.No.	Consignee/Reporting Officer	Address	Quantity	Delivery Days
1	Vignesh C	110016,B-14/A,CHATRAPATI SHIVAJI BHAWAN, QUTUB INSTITUTIONAL AREA, KATWARIA SARAI, NEW DELHI	6	15

**OEM / Compatible Cartridge / Consumable ( 6 pieces ) ( Under PAC )**

Make	canon
Model	canonlasertoner cartridge045-magentahighcapacity

Brand Type	Registered Brand
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**Technical Specifications**

[\\* As per GeM Category Specification](#)

Specification	Specification Name	Bid Requirement (Allowed Values)
Specification	<b>Product Class of Replacement Cartridge/Consumable</b>	OEM
	<b>Type of Replacement Cartridge/Consumable</b>	Toner
	<b>Print Color of Replacement Cartridge/Consumable</b>	Magenta
	<b>Brand of OEM Cartridge/Consumable for which Replacement Cartridge/Consumable is suitable</b>	Canon
	<b>Brand of OEM Printer / MFP etc for which Replacement Cartridge/Consumable is suitable</b>	Canon
	<b>Model Number/Numbers of OEM Printer /MFP etc for which Replacement Cartridge/Consumable is suitable</b>	LBP611cn, MF631cn, MF633cdw, MF635cx
	Model Number of Replacement Cartridge/Consumable offered	045 H M

### Input Tax Credit(ITC) and Reverse Charge(RCM) Details

ITC on GST	ITC on GST Cess
100%	100%

### Consignees/Reporting Officer and Quantity

S.No.	Consignee/Reporting Officer	Address	Quantity	Delivery Days
1	Vignesh C	110016,B-14/A,CHATRAPATI SHIVAJI BHAWAN, QUTUB INSTITUTIONAL AREA, KATWARIA SARAI, NEW DELHI	6	15

### Buyer Added Bid Specific Terms and Conditions

#### 1. Generic

Actual delivery (and Installation & Commissioning (if covered in scope of supply)) is to be done at following address B-14/A, Chhatrapati Shivaji Bhavan Qutab Institutional Area Block B Rd Qutab Institutional Area Katwaria Sarai New Delhi - 110016.

### Disclaimer

The additional terms and conditions have been incorporated by the Buyer after approval of the Competent Authority in Buyer Organization, whereby Buyer organization is solely responsible for the impact of these clauses on the bidding process, its outcome, and consequences thereof including any eccentricity / restriction arising in the bidding process due to these ATCs and due to modification of technical specifications and / or terms and conditions governing the bid. Any clause(s) incorporated by the Buyer regarding following shall be treated as null and void and would not be considered as part of bid:-

1. Definition of Class I and Class II suppliers in the bid not in line with the extant Order / Office Memorandum issued by DPIIT in this regard.
2. Seeking EMD submission from bidder(s), including via Additional Terms & Conditions, in contravention to exemption provided to such sellers under GeM GTC.
3. Publishing Custom / BOQ bids for items for which regular GeM categories are available without any Category item bunched with it.
4. Creating BoQ bid for single item.
5. Mentioning specific Brand or Make or Model or Manufacturer or Dealer name.
6. Mandating submission of documents in physical form as a pre-requisite to qualify bidders.
7. Floating / creation of work contracts as Custom Bids in Services.
8. Seeking sample with bid or approval of samples during bid evaluation process.
9. Mandating foreign / international certifications even in case of existence of Indian Standards without specifying equivalent Indian Certification / standards.
10. Seeking experience from specific organization / department / institute only or from foreign / export experience.

11. Creating bid for items from irrelevant categories.
12. Incorporating any clause against the MSME policy and Preference to Make in India Policy.
13. Reference of conditions published on any external site or reference to external documents/clauses.
14. Asking for any Tender fee / Bid Participation fee / Auction fee in case of Bids / Forward Auction, as the case may be.

Further, if any seller has any objection/grievance against these additional clauses or otherwise on any aspect of this bid, they can raise their representation against the same by using the Representation window provided in the bid details field in Seller dashboard after logging in as a seller within 4 days of bid publication on GeM. Buyer is duty bound to reply to all such representations and would not be allowed to open bids if he fails to reply to such representations.

[This Bid is also governed by the General Terms and Conditions](#)

In terms of GeM GTC clause 26 regarding Restrictions on procurement from a bidder of a country which shares a land border with India, any bidder from a country which shares a land border with India will be eligible to bid in this tender only if the bidder is registered with the Competent Authority. While participating in bid, Bidder has to undertake compliance of this and any false declaration and non-compliance of this would be a ground for immediate termination of the contract and further legal action in accordance with the laws.

**---Thank You---**